

## Annexure - 8

**Name of the corporate debtor: M/s Inditrade Business consultants Limited (Under CIRP); Date of commencement of CIRP: 10th October 2025; List of creditors as on: 20th January 2026**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sr. No.	Details of Claimant	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed											
1	Rishi Sekhri & Associates		01.12.25	1,30,000	1,30,000	Statutory Audit Fees for FY 2024-25	-	-	NO	-	-	-	-	-	<a href="mailto:rsinditrade@gmail.com">rsinditrade@gmail.com</a>
2	The Phoenix Mills Ltd		04.12.25	6,57,166	6,57,166	Arrears of leave and agreement fees	-	-	NO	-	-	-	-	-	<a href="mailto:ayushi.agarwal24@outlook.com">ayushi.agarwal24@outlook.com</a>
2	Total			7,87,166	7,87,166		-	-		-	-	-	-	-	